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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/63/2017
NAME OF THE PETITIONER(S) : UNIVERSAL SPIRITS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

VENKATESH . R	COMPANY SECRETARY	monty
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ORDER

Counsel for Petitioner present and submitted that the report of the ROC is still awaited and prayed for time. Put up on 05.09.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)